

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General camp at Srinagar)

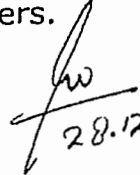
ORDER

No: 1536 of 2023/RG

Dated: 28.12.2023

In the interest of administration, it is hereby ordered that 3rd Additional District and Sessions Judge, Srinagar shall continue to hold the additional charge of the court of Additional District and Sessions Judge, Srinagar in view of the arrangement put in place vide High Court Order No. 563 of 2023/RG dated 02.05.2023, till further orders.

By Order.


28.12.23.
(Shahzad Azeem)
Registrar General
Dated:- 28.12.2023

No:- 58133-50/RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Atul Sreedharan, Hon'ble Administrative Judge, District Srinagar;
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
8. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu
9. Principal District and Sessions Judge, Srinagar;
10. 3rd Additional District and Sessions Judge, Srinagar;
.....for information and necessary action.
11. Director Finance, High Court of J&K and Ladakh, Jammu.
12. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
13. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
14. Incharge Statistical Section, High Court of J&K and Ladakh, Main Wing, Jammu for information.
15. Order book.


28.12.23.
Registrar General